Declaration of Assets and Liabilities

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A. Details of movable assets

(Assets in joint name indicated)

(Assets in joint name indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1100	Sanjog		- 1 A	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	像—			And the page	
(iii)	Bonds, Debentures and Shares in companies				Tuels 5000 1 (2005)	PORT AND
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			20-10-1-11-1		
(v)	Motor Vehicles (details of make, etc.)	4 Table 19 T			-	
(vi)	Jewellery (give details of weight and value)		- 1			
(vii)	Other assets, such as values of claims / interests			201279		_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

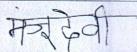
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			Name	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-		1 -		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBT	12,00,000
	(ii) Loans from financial institutions		and the same
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		La river ny approhia at a r <u>a b</u> antantha ana anakataoni
	(d) dues to departments dealing with telephones		STATE OF STA
	(e) dues to departments		Single College Assets the College State of the Coll



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	dealing with government transport (including aircraft and helicopters)		Table of the government of the many control of the control of the control of the
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZWPD970361	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No.	:-	103	57						
Gender	:-	F (M/F)						
Date of Birth	:-	1 6	1	1	1	9	7	0	(DD/MM/YYYY)
Class/Group		С	(A	/B/C)					
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		(Full Name	02472926	1865 State 1933 V					2,
		B.S.S Bi	har Se	cretaria	t Serv	ice etc)		
Home District		PAT	NA						
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			N	ame of	Empl	oyee:	MA	NJU	DEVI
Place: PATNA		eriore viring	D	esignat	ion:	o.f.f.	í'ce	Att	endan (sweeper
Date: 12/02/2	024		D	epartm	ent:	Biha	evi.	dha	endam (sweeper

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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